

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

**O.A. NO. 397 OF 2013**

Thursday, this the 23<sup>rd</sup> day of May, 2013

**CORAM:**

**HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

T.S.Leela  
Office Assistant  
Postal Stores Depot  
Fort, Thiruvananthapuram – 695 023  
Residing at Panchajanyam, Samskara Lane  
Powdikonam, Thiruvananthapuram – 695 583

... Applicant

(By Advocate Dr.K.P.Satheesan, Senior  
Advocate Mr.Anoop V Nair )

versus

1. The Chief Postmaster General  
Kerala Circle, Thiruvananthapuram – 695 033
2. The Assistant Post Master General  
Office of the Chief Post Master General (Staff)  
Kerala Circle, Thiruvananthapuram – 695 033
3. The Senior Superintendent of Post Offices  
Thiruvananthapuram North Postal Division  
Thiruvananthapuram - 695 001

... Respondents

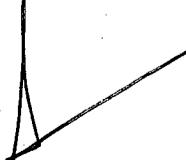
(By Advocate Mr. Sunil Jacob Jose, SCGSC )

The application having been heard on 23.05.2013, the Tribunal on the same day delivered the following:

**ORDER**

**HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

When the OA was taken for consideration today, the learned counsel for applicant submitted that the representation of the applicant dated 19.04.2013 may be considered and disposed of for which a direction may be granted and the applicant will be satisfied. Accordingly, it is ordered that the representation of the applicant may be considered and disposed of as per rules. Till such time it is disposed of, the applicant will not be disturbed from her present postina.



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2. OA is disposed of. No costs.

Dated, the 23<sup>rd</sup> May, 2013.



**K GEORGE JOSEPH**  
**ADMINISTRATIVE MEMBER**

vs